

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/204/CAA/2017
NAME OF THE TRANSFEROR : INDSIL ENERGY & ELECTROCHEMICALS PVT LTD
NAME OF THE TRANSFERRE : INDSIL HYDRO POWER & MANGANESE LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr. Ramakrishnan Viraraghavan - Senior Counsel for.

M/s. G. Sivashankaram.
S. Sathya Ganesh.

Counsel for Applicants.

CS -

ORDER

Counsel for applicant present. Heard. Order is reserved.

- Sel -
S Vijayaraghavan
Member (Technical)

- Sel -
K Anantha Padmanabha Swamy
Member (Judicial)

bc